

**Section 4(1)(b)(xiv)***Updated as on 03<sup>rd</sup> November, 2014***RTI Details of Information available in electronic form in CIC**

<b>S.No.</b>	<b>Type of Document</b>	<b>Sub Topic</b>	<b>In Which Electronic format it is kept</b>	<b>Mode of retrieval</b>	<b>Person in Charge</b>
1	RTI Act, 2005		On Website	Internet	Sh.Rakesh Malik (NIC)
2	Appeal Rules		-do-	-do-	-do-
3	Minutes of meeting of the Commission		-do-	-do-	-do-
4	Monthly Disposal Statement		-do-	-do-	-do-
5	Annual Report		-do-	-do-	-do-
6	Terms & Conditions		-do-	-do-	-do-
7	Decisions on the petitions as decided by the Commission		-do-	-do-	-do-
8	Orders of the FAA of the Commission		-do-	-do-	-do-
9	Details of the Conventions		-do-	-do-	-do-
10	Enquiry Reports		-do-	-do-	-do-
11	Full bench decisions of the Commission		-do-	-do-	-do-
12	Certain Orders of the High Courts/Supreme Court		-do-	-do-	-do-
13	Advertisements/Tenders		-do-	-do-	-do-
14	Circulars		-do-	-do-	-do-